

terms of reference was added to the existing terms of reference of the Commission, notified *vide* Order S.O.3210(E) dated 2nd October, 2017:—

"to study the various Entries in the Central List of OBCs and recommend correction of any repetitions, ambiguities, inconsistencies and errors of spelling or transcription".

Funds for Post-Matric Scholarship

2874. SHRI SANJAY RAUT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of funds allocated/spent for SC/ST students under Centrally Sponsored Scheme—Post-Matric Scholarship during the last three years, particularly in Maharashtra State;

(b) whether many State Governments are requesting for the release of pending payment of Post-Matric Scholarships to the Scheduled Caste students;

(c) if so, the details thereof and the reasons for the delay in disbursement of funds; and

(d) the details of steps taken or proposed to be taken by Government for the timely payment of scholarships fund to State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) The details of Central Assistance released under the Centrally Sponsored Schemes of Post Matric Scholarship for Scheduled Castes and Post Matric Scholarship for Scheduled Tribes during the last three years. State-wise, including Maharashtra, are given in the Statements-I and II respectively (*See* below).

(b) to (d) Entire due Central Assistance upto 2019-20 has been released to States/UTs who had submitted complete proposals under Post Matric Scholarship Scheme for Scheduled Castes. Provision has been made in the Scheme guidelines for timely submission of proposals by State Governments to ensure effective implementation of the scheme and timely release of due Central Assistance to States/UTs.

Statement-I*State-wise Central Assistance released under Post Matric Scholarship**Scheme for SC students during last three years*

(` in lakh)

Sl. No.	States/UTs	2016-17	2017-18	2018-19
1	2	3	4	5
1.	Andhra Pradesh	14398.00	31742.54	9000
2.	Assam	1690.00	0	1500
3.	Bihar	4081.00	0	0
4.	Chandigarh	0.00	145.97	797.44
5.	Chhattisgarh	190.00	3902.02	323
6.	Daman and Diu	0.00	0	0
7.	Delhi	473.76	0	702
8.	Goa	0.00	14.99	0
9.	Gujarat	5244.00	14339.54	18055
10.	Haryana	10735.00	0	5809
11.	Himachal Pradesh	2400.00	7425	5325
12.	Jammu Kashmir	202.00	1362.76	0
13.	Jharkhand	2071.00	892.95	1723
14.	Karnataka	3300.00	39546.98	2918
15.	Kerala	4267.20	8391	0
16.	Madhya Pradesh	3308.00	23042.54	0
17.	Maharashtra	10669.00	50497.96	143392
18.	Manipur	583.31	750.56	754
19.	Meghalaya	0.00	0	0
20.	Odisha	19879.80	4747.56	20891
21.	Puducherry	0.00	0	0

1	2	3	4	5
22.	Punjab	28008.40	11573.21	63131
23.	Rajasthan	20056.00	32922.79	7768
24.	Sikkim	255.50	0	104
25.	Tamil Nadu	74324.00	43448.24	140738
26.	Telangana	33166.00	14024.24	0
27.	Tripura	1904.68	1991.84	2597
28.	Uttar Pradesh	27000.00	25420.46	167288
29.	Uttarakhand	7301.00	3969.00	0
30.	West Bengal	4369.00	21256.91	0
TOTAL		279876.65	341409.06	592815.44

Statement-II

*Details of fund released to State Governments/UT Administrations
under the Scheme of Post-Matric Scholarship for ST students*

(` in lakh)

Sl. No.	Name of the State/ UT	2016-17 Fund released	2017-18 Fund released	2018-19 Fund released
1	2	3	4	5
1.	Andaman and Nicobar Islands	0.00	0.00	10.09
2.	Andhra Pradesh	9777.62	8269.11	13945.02
3.	Arunachal Pradesh	1136.32	5803.65	1883.82
4.	Assam	266.65	2516.48	3248.03
5.	Bihar	0.00	71.25	0.00
6.	Chhattisgarh	2674.82	3811.26	4609.57
7.	Dadra and Nagar Haveli	0.00	0.00	0.00
8.	Daman and Diu	53.63	26.19	3.41
9.	Goa	645.00	364.80	536.26

1	2	3	4	5
10.	Gujarat	22040.27	14609.74	32429.12
11.	Himachal Pradesh	931.36	3123.36	278.15
12.	Jammu and Kashmir	2587.84	2322.56	637.93
13.	Jharkhand	8148.39	2716.50	5281.32
14.	Karnataka	8540.00	8873.31	7341.33
15.	Kerala	3122.00	2745.46	2674.37
16.	Madhya Pradesh	13054.00	10320.50	13405.24
17.	Maharashtra	22092.28	10884.91	15238.15
18.	Manipur	3385.20	6382.55	2026.76
19.	Meghalaya	3189.00	770.50	2457.52
20.	Mizoram	4267.52	2434.73	3528.21
21.	Nagaland	1344.00	2515.00	4716.66
22.	Odisha	15556.48	8784.18	14801.92
23.	Rajasthan	9800.00	19912.49	13598.95
24.	Sikkim	938.16	1247.32	1134.36
25.	Tamil Nadu	3061.85	2440.39	3933.65
26.	Telangana	11483.00	18031.25	9921.68
27.	Tripura	1323.90	2756.25	3626.55
28.	Uttar Pradesh	1057.50	1244.91	1210.54
29.	Uttarakhand	5090.57	600.25	0.00
30.	West Bengal	0.00	2807.89	2219.39
TOTAL		155567.36	146386.79	164698.00

Budgetary allocation for education of SC students

2875. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the budgetary allocation for education of Scheduled Caste students during the last five years;